

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.02.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	R. Soundara Rajan-R1 & R2 Akshayaa Benjamin-R3 G. Kalyan Jhabakh-IRP
2.	Comp. App. (AT) (Ins) No. 193 of 2020	Ashwani Setia Vs. Bhawani Industries Pvt. Ltd.	Abhishek Anand	Honey Satpal Naveen Kumar-R1 Pulkit Goel-R2
3.	Comp. App. (AT) No. 60 of 2020	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors.	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
4.	Comp. App. (AT) No. 72 of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel	
5.	Comp. App. (AT) No. 102 of 2020	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors.  <b>With</b>	Anindita Mitra	Abhinav Hansaria-R3
6.	Comp. App. (AT) No. 103 of 2020	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors.  <b>With</b>	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14
7.	Comp. App. (AT) No. 104 of 2020	Kali Charan Das Trust Vs. Balendra Choudhury & Ors.  <b>With</b>	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mitra-R6, R8, R13, R14 & R15
8.	Comp. App. (AT) No. 113 of 2020	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria-R1

**For Hearing**

<b>9.</b>	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	Rajesh Ranjan
-----------	---	--	-------------	---------------

**12:30 PM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member(Technical)**

**For Orders**

<b>10.</b>	Comp. App. (AT) (Ins) No. 121 of 2019  <b>Part Heard</b>	Martin S.K Golla Vs. Wig Associates Pvt Ltd. &Ors.	Davesh Bhatia	Praveena Gautam- BOB Mithun Shashank- IBBI Pooja Pandey-R1
------------	--	--	---------------	--

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**